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Data Coverage Summary

Law Journals

- ❖ Harvard Law Review
- ❖ Foreign Affairs
- ❖ Yale Law Journal
- ❖ American Journal of International Law
- ❖ Columbia Law Review
- ❖ Human Rights Quarterly
- ❖ Michigan Law Review
- ❖ Stanford Law Review
- ❖ New York University Law Review
- ❖ University of Chicago Law Review

And many more...

English Reports

- ❖ English Reports, Full Reprint (1220-1867)
- ❖ English Law Reports: Pre-1865

Philip C. Jessup Library

- ❖ The Magazine of the International Law Students Association
- ❖ ASILS International Law Journal
- ❖ ILSA Journal of International and Comparative Law
- ❖ ILSA Journal of International Law
- ❖ ILSA Quarterly
- ❖ Philip C. Jessup International Law Moot Court Competition Compendium

And many more...

World Constitutions

Illustrated

- ❖ United Kingdom
- ❖ United States of America
- ❖ France
- ❖ Malaysia
- ❖ Switzerland
- ❖ South Africa
- ❖ Romania
- ❖ Russian Federation

And many more...

Data Coverage Detailed

Law Journals

ABA Journal
Alberta Law Review
Alternative Law Journal
American Criminal Law Review
American Journal of Comparative Law
American Journal of International Law
American Society of International Law Proceedings
American University International Law Review
American University Law Review
Antitrust Bulletin
Berkeley Journal of International Law
Berkeley Technology Law Journal
Boston University Law Review
British Journal of Criminology
British Yearbook of International Law
Brooklyn Journal of International Law
Business Lawyer (ABA)
California Law Review
California Western International Law Journal
Cambridge Law Journal
Canadian Journal of Criminology and Criminal Justice
Canadian Journal of Law and Jurisprudence
Cardozo Journal of International and Comparative Law
Cardozo Law Review
Case Western Reserve Journal of International Law
Chicago Journal of International Law
Chicago-Kent Law Review
Child and Family Law Quarterly
Colorado Natural Resources, Energy & Environmental Law Review
Columbia Journal of Environmental Law
Columbia Journal of Transnational Law
Columbia Law Review
Common Law World Review
Commonwealth Law Bulletin
Cornell International Law Journal
Cornell Law Review
Criminology
Current Issues in Criminal Justice
Denver Journal of International Law and Policy
Duke Law Journal
Emory International Law Review
Emory Law Journal
Federal Probation
Federal Reporter
Fordham International Law Journal
Fordham Law Review
Foreign Affairs
George Washington International Law Review

George Washington Law Review
Georgetown International Environmental Law Review
Georgetown Journal of International Law
Georgetown Law Journal
Georgia Journal of International and Comparative Law
Griffith Law Review
Harvard Human Rights Journal
Harvard International Law Journal
Harvard Journal of Law & Public Policy
Harvard Law Review
Hastings International and Comparative Law Review
Hastings Law Journal
Human Rights Quarterly
IDEA: The Intellectual Property Law Review
ILSA Journal of International and Comparative Law
Indiana Law Journal
International and Comparative Law Quarterly
International Business Lawyer
International Financial Law Review
International Journal
International Journal of Marine and Coastal Law
International Labour Review
International Law Studies Series. US Naval War College
International Lawyer
International Legal Materials
Iowa Law Review
Israel Law Review
Journal of Air Law and Commerce
Journal of Broadcasting & Electronic Media
Journal of Corporation Law
Journal of Criminal Law
Journal of Criminal Law and Criminology
Journal of International Criminal Justice
Journal of Law & Economics
Journal of Law & Politics
Journal of Legal Education
Journal of Legal Studies
Journal of Maritime Law and Commerce
Journal of Sociology and Social Welfare
Journal of Space Law
Journal of the Patent and Trademark Office Society
Journal of World Investment & Trade
Judicature
Justice Quarterly
Law & Society Review
Law and Contemporary Problems
Law Library Journal
Law Quarterly Review
Legal Studies
McGill Law Journal
Melbourne University Law Review
Michigan Journal of International Law

Michigan Law Review
Minnesota Law Review
Modern Law Review
Monash University Law Review
National Law School of India Review
New York University Journal of International Law and Politics
New York University Law Review
Nordic Journal of International Law
North Carolina Law Review
Northern Ireland Legal Quarterly
Northwestern University Law Review
Notre Dame Law Review
NUJS Law Review
Ohio State Law Journal
Osgoode Hall Law Journal
San Diego Law Review
Singapore Academy of Law Journal
Singapore Journal of Legal Studies
Social Forces
Social Problems
South African Journal on Human Rights
South African Law Journal
South Texas Law Review
Southern California Law Review
Sri Lanka Journal of International Law
Stanford Law Review
Suffolk Transnational Law Review
Sydney Law Review
Texas International Law Journal
Texas Law Review
Tulane Journal of International and Comparative Law
Tulane Law Review
Tulane Maritime Law Journal
U.C. Davis Law Review
UCLA Law Review
University of Chicago Law Review
University of Cincinnati Law Review
University of Illinois Law Review
University of New South Wales Law Journal
University of Pennsylvania Journal of International Law
University of Pennsylvania Law Review
Vanderbilt Journal of Transnational Law
Vanderbilt Law Review
Virginia Journal of International Law
Virginia Law Review
Washington University Law Review
William & Mary Law Review
Wisconsin Law Review
Yale Journal of International Law
Yale Law Journal

English Reports, Full Reprint (1220-1867)

The English Reports online edition from HeinOnline delivers exact page-images of the original bound reprint edition (containing more than 100,000 cases), together with the Indexes and Book of Charts to complete the collection. In addition, multiple navigation tools, such as a Case Locator, Chart Tool, and an Advanced Search feature enhance the ease of access to specific cases.

English Reports: House of Lords, Vols. 1-11

English Reports: Privy Council, Vols. 12-20

English Reports: Chancery, Vols. 21-47

English Reports: Rolls Court, Vols. 48-55

English Reports: Vice-Chancellors' Courts, Vols. 56-71

English Reports: King's Bench, Vols. 72-122

English Reports: Common Pleas, Vols. 123-144

English Reports: Exchequer, Vols. 145-160

English Reports: Ecclesiastical, Admiralty, and Probate and Divorce, Vols. 161-167

English Reports: Crown Cases, Vols. 168-169

English Reports: Nisi Prius, Vols. 170-176

English Reports: Index Chart, Vols. 1-176

Also

English Law Reports: Pre- 1865

Philip C. Jessup Library

Through a special arrangement with the International Law Students Association (ILSA), this collection provides access to the Problems, Judges' Briefs, Rules, and leading written memorials which comprise each Competition since 1960. It draws together In addition to these documents, several publications of ILSA are also available.

Ad Rem: The Magazine of the International Law Students Association , Vols. 1-23

ASILS International Law Journal, Vols. 1-16

ILSA Journal of International and Comparative Law, Vols. 1-20

ILSA Journal of International Law, Vols. 1-16

ILSA Quarterly, Vols. 1-23

Nomination of Philip C. Jessup : Hearings before the Subcommittee of the Committee on Foreign Relations, United States Senate, Eighty-Second Congress, First Session

Philip C. Jessup International Law Moot Court Competition Compendium, 1960-2014

Philip C. Jessup International Law Moot Court Competition Compendium - Subject Indexes and Finding Aids,

World Constitutions Illustrated

This library enables legal scholars to research the constitutional and political development of every country in the world. It includes the current constitution for every country in its original language format, as well as substantial constitutional histories for nearly 150 countries. It includes constitutional documents, classic books, links to numerous than law review articles, and much more!

A

Afghanistan
Albania
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Argentina
Armenia
Australia
Austria
Azerbaijan

B

Bahamas
Bahrain
Bangladesh
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Belgium
Belize
Benin
Bhutan
Bolivia
Bosnia and Herzegovina
Botswana
Brazil
Brunei Darussalam
Bulgaria
Burkina Faso
Burundi

C

Cambodia
Cameroon
Canada
Cape Verde
Central African Republic
Chad
Chile
China
Colombia
Comoros
Congo, Democratic

G

Gabon
Gambia
Georgia
Germany
Ghana
Greece
Grenada
Guatemala
Guinea
Guinea-Bissau
Guyana

H

Haiti
Honduras
Hungary

I

Iceland
India
Indonesia
Iran
Iraq
Ireland
Israel
Italy

J

Jamaica
Japan
Jordan

K

Kazakhstan
Kenya
Kiribati
Korea, Democratic People's Republic of (North)
Korea, Republic of (South)
Kosovo
Kuwait
Kyrgyzstan

P

Pakistan
Palau
Panama
Papua New Guinea
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Philippines
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Portugal

Q

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R

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Russian Federation
Rwanda

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South Africa
South Sudan
Spain
Sri Lanka
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Suriname
Swaziland
Sweden

Republic of (Kinshasa)
Congo, Republic of
(Brazzaville)
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Cote d'Ivoire
Croatia
Cuba
Cyprus
Czech Republic

D

Denmark
Djibouti
Dominica
Dominican Republic

E

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Egypt
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Equatorial Guinea
Eritrea
Estonia
Ethiopia

F

Fiji
Finland
France

L

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Lebanon
Lesotho
Liberia
Libya
Liechtenstein
Lithuania
Luxembourg

M

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Madagascar
Malawi
Malaysia
Maldives
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Malta
Marshall Islands
Mauritania
Mauritius
Mexico
Micronesia
Federated States of Moldova
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Mongolia
Montenegro
Morocco
Mozambique
Myanmar (Burma)

N

Namibia
Nauru
Nepal
Netherlands
New Zealand
Nicaragua
Niger
Nigeria
Norway

O

Oman

Switzerland
Syrian Arab Republic

T

Taiwan (Republic of China)
Tajikistan
Tanzania, United Republic of
Thailand
Timor-Leste (East Timor)
Togo
Tonga
Trinidad and Tobago
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Turkey
Turkmenistan
Tuvalu

U

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United Arab Emirates
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Uruguay
Uzbekistan

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Vatican City State
Venezuela
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Y

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Z

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